

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/59/AMR/2022		59 of the Companies Act	Hemanth Kumar Patibandla & another Vs. STBL Projects Limited & 8 others

ORDER

Present: Ms. Priyanka, Proxy counsel for the Petitioners.

Mr. Satish Ramanam, Proxy counsel for R1 to R9.

At the request of proxy counsels for both the parties, for hearing, list the matter on 24.07.2024.

SdL

**SANJAY PURI
MEMBER (TECHNICAL)**

SdL

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**